

Per Capita Income in Uttar Pradesh

1662. SHRI OM PRAKASH TYAGI: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that per capita income in Uttar Pradesh has gone below the national average when only a few years ago it was well above the average;

(b) whether it is also a fact that this low per capita in Uttar Pradesh during the last 17 years is due to the fact that Uttar Pradesh did not get its legitimate share in the Central Industrial investment;

(c) if so, whether Government propose to give priority to Uttar Pradesh in the Fourth Five Year Plan so that it may come in line with other States; and

(d) if not, the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (d). Since 1960-61 per capita income in Uttar Pradesh has been below the national average. Out of a total investment of Rs. 2449.7 crores during 1951-68 on Central Industrial projects, the share of Uttar Pradesh was Rs. 147.9 crores. Selection of locations for Central projects is governed by economic considerations and not by such considerations as that every State should have a proportionate share of the total investment. The Fourth Five Year Plan is still under preparation and the industries which are likely to be taken up in Uttar Pradesh during this Plan will be known only after the Plan is finalised.

Metre Gauge Diesel Locomotive

1663. SHRI VISHWA NATH PANDEY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Diesel Locomotive Works, Varanasi

will start manufacturing metre gauge diesel locomotives; and

(b) if so, when?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes.

(b) According to present planning, the Diesel Locomotive Works are expected to start production of Metre Gauge diesel locomotives during the year 1968-69.

Central and Regional Advisory Boards for Salt Industry

1664. SHRI VISHWA NATH PANDEY: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is fact that Government have reconstituted the Central and Regional Advisory Boards for salt industry;

(b) if so, the names of the Central and Regional Advisory Boards;

(c) the expenditure incurred on the said Boards; and

(d) the detailed functions of these Boards?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Yes, Sir.

(b) There is one Central Advisory Board for salt and six Regional Advisory Boards for salt, viz.;

(1) Madras Regional Advisory Board for Salt.

(2) Andhra Pradesh Regional Advisory Board for Salt.

(3) West Bengal & Orissa Regional Advisory Boards for Salt.

(4) Gujarat Regional Advisory Board for Salt.